

IN THE INCOME TAX APPELLATE TRIBUNAL

Mumbai "D" Bench, Mumbai.

Before Shri Prashant Maharishi (AM) & Shri Sunil Kumar Singh (JM)

I.T.A. No. 3933/Mum/2023 (A.Y. 2012-13)

DCIT-7(1)(1) Room No. 126, 1st Floor, Aayakar Bhavan, M.K. Road Mumbai-400 020. (Appellant)	Vs.	Moreshwar Trading Company Private Ltd. 53, Ground Floor Datta Bhavan, Gokhale Road, Dadar West Mumbai-400 028. (Respondent)
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C.O. No. 62/Mum/2024 (A.Y. 2012-13)

Moreshwar Trading Company Private Ltd. 53, Ground Floor Datta Bhavan, Gokhale Road, Dadar West Mumbai-400 028. (Appellant)	Vs.	DCIT-7(1)(1) Room No. 126, 1st Floor, Aayakar Bhavan, M.K. Road Mumbai-400 020. (Respondent)
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PAN : AAACM7515P

Assessee by	Shri Prakash Jani
Department by	Smt. Sanyogita Nagpal
Date of Hearing	27.05.2024
Date of Pronouncement	.06.2024

CORRIGENDUM

Per Prashant Maharishi (AM) :

In above ITA & CO order dated 30.5.2025 a typographical error has crept in, same is corrected as under :-

“At para No. 10 (page No. 8 of the order) and at para No. 20 (page No. 19 of the order) the correct amount is Rs. 60,000/- instead of Rs. 60,00,000/-.”

Above order is corrected to the above extent and hence this corrigendum passed on 11- 06-2024

Sd/-
(Sunil Kumar Singh)
Judicial Member

Sd/-
(Prashant Maharishi)
Accountant Member

Mumbai : 11.06.2024

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. The CIT(A)
4. CIT
5. DR, ITAT, Mumbai.
6. Guard File.

//True Copy//

BY ORDER,

(Assistant Registrar)

ITAT, Mumbai

PS